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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	272	644040253	238	494647200	9.69	0	0	166322183.6	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3506589474	2	3506589474	68.72	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	3101410417	5	831961158	16.30	0	1598248248	671201011	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	10	6981965	8	5536382	0.11	0	610983	848000	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	111030371	2	111030371	2.18	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	19	477645467	12	152349666	2.99	0	9013092	316282709	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	994441	2	735234	0.01	0	59207	200000	<u>Annexure 9</u>
Total		314	7848692388	269	5102849485	100.00	0	1607931530	1154853903.6	